

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26495/2008

(From the judgement and order dated 01/08/2008 in FMA No.
782/2007 & MAT No. 4487/2005 & CAN No. 4852/2006 of The HIGH
COURT OF CALCUTTA)

STEEL AUTHORITY OF INDIA LTD.& ORS.

Petitioner(s)

VERSUS

DIBYENDU BHATTACHARYA

Respondent(s)

(With prayer for interim relief)
(FOR FINAL DISPOSAL)

Date: 29/09/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL
HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Anurag Sharma, Adv.
Mr. Prashant Kumar, Adv.

For Respondent(s) Mr. S. K. Keshote, Sr. Adv.
Mr. Sarad Kr. Singhania, Adv.
Mr. Abhijit Sengupta, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Prashant Kumar, learned counsel appearing
on behalf of the petitioners commenced his arguments
at 3.20 p.m. and was on his legs when the Court rose
for the day leaving the matter part heard.

(Neetu Sachdeva)
Sr. P. A.

(Sneh Bala Mehra)
Court Master